## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1) /2022/ 54918 -958

Dated, Delhi the

2 2 111 2023

Sub:-

Appointment of Mr. Nikhil Chopra, DHJS and Ms. Nupur Gupta, DJS as Coordinator, Delhi International Arbiration Centre on deputation basis.

Copy forwarded alongwith its enclosure for information and necessary action to :-

- The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
- 2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- 3. The Officer concerned.
- 4. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
- 5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
- 7. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi

8. The 'LAYERS' Section, for uploading on 'LAYERS'.

Deepak Dabas )

Additional District & Sessions Judge/ Link Officer In-charge, Judicial Branch (Central)

For Principal District & Session Judge(HQs):Delhi

## HIGH COURT OF DELHI

No. 1047/Estt./E-1/DHC . Date: 21.07.2022

## ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Ms. Kaveri Baweja, an Officer of Delhi Higher Judicial Service, presently posted as Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis, to her parent cadre and appoint Mr. Nikhil Chopra, an Officer of Delhi Higher Judicial Service, presently posted as Special Judge (PC Act) CBI-13, Rouse Avenue Court Complex as Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis (vice Ms. Kaveri Baweja) with immediate effect.

Further, His Lordship has also been pleased to repatriate Ms. T. Priyadarshini, an Officer of Delhi Judicial Service, presently posted as Additional Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis, to her parent cadre and appoint Ms. Nupur Gupta, an Officer of Delhi Judicial Service, presently posted as JSCC-cum-ASCJ-cum-Guardian Judge, South, Saket Courts, as Additional Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis (vice Ms. T. Priyadarshini) with immediate effect.

BY.ORDER

Sd/-(Ravinder Dudeja) Registrar General

Date: 21.07.2022

Endst. No. 12178-12190/Estt./E1/DHC

## Copy forwarded to:-

- The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi. 1
- The District & Sessions Judge, South District, Saket Courts, New Delhi. 2
- The District & Sessions Judge, Rouse Avenue Court Complex, Mandi House, New Delhi. 3
- Registrar-cum-Secretary to Hon'ble the Chief Justice. 4
- All Registrars/OSDs/Co-ordinator (DIAC). 5
- 6 All Joint Registrars/Deputy Registrars.
- Joint Registrars (Registrar General Secretriat).
- 8. Private Secretary to Hon'ble Judges.
- 10 The Pay & Accounts Officer No.XXI, Delhi High Court.
- 11 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
- 12 Officers concerned.
- To be placed in the personal file of the officers concerned.

(Sindhu Krishnakumar) -intant Registrar (Estt.-1)